

ITEM NO.113

COURT NO.11

SECTION XVII-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 6224/2013

NAGARMAL MODI SEWA SADAN

Appellant(s)

VERSUS

PREM PRAKASH RAJAGARIA . & ORS.

Respondent(s)

(IA No. 117058/2022 - EARLY HEARING APPLICATION)

Date : 22-03-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MS. JUSTICE HIMA KOHLI

For Appellant(s) Ms. Ruchira Gupta, Adv.
Mr. Shishir Deshpande, AOR
Ms. Urvi Kapoor, Adv.
Ms. Harshita Sharma, Adv.
Mr. Deep Narayan Sarkar, Adv.

For Respondent(s) Ms. Divya Roy, AOR

Dr. Sushil Kr. Gupta, Adv.
Ms. Sunita Gupta, Adv.
Ms. Mridula Ray Bharadwaj, AOR

Ms. Surbhi Mehta, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matter next week.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(DIPTI KHURANA)
ASSISTANT REGISTRAR